

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF ESCAPOLOGY
ENTERTAINMENT INDIA PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Escapology Entertainment India Private Limited
2.	Date of incorporation of corporate debtor	26/06/2015
3.	Authority under which corporate debtor is incorporated / registered	ROC, Mumbai
4.	Corporate Identification No. of corporate debtor	U92412MH2015PTC266028
5.	Address of the registered office and principal office (if any) of corporate debtor	T-34, R City Mall LBS Marg, Ghatkopar West, Mumbai 400086, Maharashtra
6.	Insolvency commencement date in respect of corporate debtor	Pronouncement of order dated 23/07/2024;NCLT Order received on 31/7/2024
7.	Estimated date of closure of insolvency resolution process	27/01/2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Anil Seetaram Vaidya (Regn. No. IBBI/IPA-002/IP-N00067/2017-2018/10145
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Plot No 107 Mahatma Society S. No 62/65 Bhusari Colony Kothrud, Pune – 411 038. Email ID – anilvaidya38@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Plot No. 107 Mahatma Coop. Soc., S.No. 62 /65 Bhusari Colony, Kothrud, Pune 411038 (Email ID - cirp.esc@gmail.com)
11.	Last date for submission of claims	14/08/2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	NA
14.	Relevant Forms are available at:	Web-link – https://ibbi.gov.in/en/home/downloads Physical Address – Anil Seetaram Vaidya Plot No 107 Mahatma Society S. No 62/65 Bhusari Colony, Kothrud Pune 411038, Email ID - cirp.esc@gmail.com

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the ESCAPOLOGY ENTERTAINMENT INDIA PRIVATE LIMITED

The creditors of ESCAPOLOGY ENTERTAINMENT INDIA PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 14/08/2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person by post or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.



Anil Seetaram Vaidya
Interim Resolution Professional
ESCAPOLOGY ENTERTAINMENT INDIA PRIVATE LIMITED
Registration No.: IBBI/IPA-002/IP-N00067/2017-2018/10145
AFA valid up to 4-11-2023

Date: 2-8-2024

Place: PUNE